

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s). 10866/2020

SUPRIYA PANDITA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 27-05-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE HRISHIKESH ROYFor Petitioner(s) Mr. Omprakash Ajitsingh Parihar, AOR
Mr. Dushyant Tiwari, Adv.For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. Rajat Nair, Adv.
Mr. Kanu Agarwal, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. B.V. Balaram Das, AORUPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. Tushar Mehta, learned Solicitor General appearing for the respondent(s)-Union of India, list the matter next week to enable him to file reply affidavit.

In the meantime, other respondents who have been served copies of this petition, are also allowed to file their respective affidavit, if any.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR